

LOK SABHA

Friday, November 21, 1969 (Kartika
30, 1891 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair]

MEMBER SWORN

SHRI GURCHARAN SINGH (Feroze-
pur— Punjab)

ORAL ANSWERS TO QUESTIONS

Delhi Police

*121. SHRI N. K. P. SALVE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Police Constables and Officials involved in criminal offences and illegal activities during the year 19.7-68 ;

(b) the number of such persons prosecuted and convicted ; and

(c) whether any steps are contemplated by his Ministry in the light of the Khosla Commission Report on the working conditions and economic distress of the police Constables in the Union Territory of Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) In addition to 1001 persons reported to be involved in the Delhi Police unrest of April 1967, 44 persons were reported to be involved in such activities during the period from 1st April, 1967 to 31st March, 1968.

(b) 971 persons were prosecuted and 7 have been convicted so far.

(c) After examination of the Interim Report of the Delhi Police Commission, the emoluments of Delhi Police personnel have been increased by sanctioning certain allowances, and a programme of construc-

tion of houses for the police personnel has been taken up.

Various Branches of the Delhi Police have also been reorganised to improve the operational efficiency of the police force and measures have also been taken to provide them with better amenities.

A statement indicating the recommendations of the Commission and the decisions/action taken on them is placed on the Table of the House. [Placed in Library. See No. LT—2020/69].

SHRI A. SREEDHARAN : It is not possible to go through such a voluminous statement as this. It should have been circulated earlier.

श्री मरेन्द्र कुमार साल्वे : श्रीमन, खोसना आयोग की मिकारिशों से यह स्पष्ट है कि दिल्ली पुलिस के कर्मचारियों की स्थिति बहुत शोचनीय और दयनीय थी। मैं मंत्री महोदय से यह जानना चाहूँगा कि वह कौन से कारण हैं, वजूदात यों जिनकी वजह से यह मंत्रालय ने समय में उचित कार्यवाही करके इन हालतों को सुधारने की कोशिश नहीं की ?

जैसे अभी मंत्री महोदय ने बताया कि उन्होंने कुछ मिकारिशों पर धमल किया है इन मिकारिशों पर धमल करने के बाद अब मौजूदा हालत पुलिस वालों की ज्यादा समाधानकारक स्थापित हुई है यह जानने के लिए कि क्या इनके पास कोई जरिया या मशीनगे ट्रे या तडी और अगर नहीं है तो क्या सदन को यह माइवासन देंगे कि वह ऐसी जानकारी हासिल करने के लिए जल्द से जल्द जरूरी कार्यवाही करेंगे ?

श्री बिष्ठा चरण शुक्ल : जहां तक कि दिल्ली पुलिस की पिछली परिस्थितियों का सवाल है इसके बारे में बड़ा लम्बा इतिहास है।